

Change of Priority in various sectors of Education

*282. SHRI SHANKERSINHJI VAGHELA:

SHRIMATI PARVATHI KRISHNAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are thinking to change the priority to various sectors of the Education; and

(b) if so, the particulars thereof and whether a final decision has since been taken in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) and (b). Yes, Sir. High priority is proposed to be accorded to Universalisation of Elementary Education and adult education in the Sixth Plan.

New Guidelines to States on Urban Land Ceiling Act

*283. SHRI D. D. DESAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether in issuing fresh guidelines to the States on the Urban Land Ceiling Act the difficulties of industrial firms having land above ceiling which is necessary for their future expansion or diversification has been taken into account; and

(b) whether all the constraints to construction activities in the Act have been removed?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) By and large the constraints arising out of the enforcement of the Urban Land Ceiling Act, in respect of construction activities have been reduced considerably.

National Children's Board

*284. SHRI D. G. GAWAI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the National Children's Board has been recently reconstituted;

(b) if so, the composition thereof; and

(c) the terms of reference of the Board and what consideration has been given more weight in selecting people for nomination on the Board?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) Yes, Sir.

(b) and (c). A statement detailing the composition and the terms of reference of the reconstituted National Children's Board is placed on the Table of the House. [Placed in Library. See No. LT-779/78]. Selection of members has been made keeping in view the need for regional representation, and representation for important institutions in the field of Child Welfare and Social Workers. The Minister for Finance and Deputy Chairman of the Planning Commission have also been included to facilitate policy and programme planning for Child Welfare.

Advance of Thar Desert

2487. SHRI CHATURBUJ: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Thar desert in Rajasthan is advancing, step by step.